

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.29/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Arishtaneni Enterprises Ltd.		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 N. GURUMURTHY, FCA Applicant's  
Partner of Macro & Associates  
N. Gurumurthy  
18/9/2017

ORDER

Ld. Pr. CA for the petitioner is present.

List the matter on 27/10/2017.

sd/-  
(Jinan K.R.)  
Member (J)

sd/-  
(Vijai Pratap Singh)  
Member (J)

(1)